

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.11564/2018

(Arising out of impugned final judgment and order dated 05-02-2018 in FA No. 227/2007 passed by the High Court of Judicature at Allahabad)

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

(IA No. 65666/2018 - EXEMPTION FROM FILING O.T.)

Date : 31-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s)

Mr. Gyanendra Kumar Pandey, Adv.

Ms. Asha Upadhyay, Adv.

Mr. V. N. Raghupathy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the State of U.P. states that he shall appear for respondent - Collector.
2. Let him file his appearance.
3. List the matter after four weeks.

(VISHAL ANAND)

ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)

COURT MASTER (NSH)